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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK

O.A.No.260/00556/14

Cuttack this the 15<sup>th</sup> day of July, 2014

CORAM  
HON'BLE SHRI R.C.MISRA, MEMBER(A)

Kanchan Sethi  
Aged about 37 years  
W/o. P.K.Mallick, Via-Tina, PO-Tina  
PS-Mashra, Dist-Jajpur-755 012

...Applicant

By the Advocate(s)-Mr.D.K.Mohanty

-VERSUS-

Union of India represented through

1. The Director General of Posts  
Ministry of Communications  
Department of Posts,  
Dak Bhawan, Sansad Marg  
New Delhi-1
2. The Chief Post Master General, Orissa Circle  
Bhubaneswar, Dist-Khurea-751 001
3. The Superintendent of Post Offices  
Cuttack North Division  
Cuttack-753 001

...Respondents

By the Advocate(s)Mr.S.Barik

**ORDER(Oral)**

**R.C.MISRA, MEMBER(A)**

Heard Shri D.K.Mohanty, learned counsel for the applicant and  
Shri S.Barik, learned ACGSC for the Respondents and perused the  
records.

2. Applicant in this O.A. has approached this Tribunal for direction to  
be issued to Respondents to appoint her to the post of GDSBPM, Tina  
B.O. in account with Mashra SO under Jajpur H.O.



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3. It is the case of the applicant that the Department of Posts vide notification dated 18.9.2012 had invited applications in the prescribed proforma from the intending candidates for filling up the post of GDSBPM, Tina B.O. in account with Mashra SO under Jajpur H.O. Applicant, in response to this advertisement had applied for the said post and according to her, so far nobody has been selected in pursuance of this notification. Applicant has submitted that she has passed HSC Examination in 2<sup>nd</sup> Division and is eligible for appointment to the post in question. It is also mentioned that although the post is reserved for ST category, there is a stipulation that in the absence of three applications from ST category candidates the vacancy will be offered to SC/OBC and UR category candidates in descending order. Since applicant belongs to SC community, she has every reason to believe that even in the absence of three applications from ST category candidates, her candidature will be considered by the authority. However, she has also made a representation to the Superintendent of Post Offices, Cuttack(N)Division, Cuttack (Res.No.3) on 19.1.2014, in which, she has prayed for consideration of her grievance and her selection to the post of GDSBPM, Tina B.O. Copy of this representation has been filed as Annexure-A/4 to the O.A. It is mentioned by the applicant that although in the meantime one year and three months' from the date of notification has elapsed, there is no communication from the concerned authorities.



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4. At this stage, there is no material available on record for the matter being considered on merit. However, considering the prayer of the applicant, I direct Respondent No.3 to consider and dispose of the representation dated 19.1.2014, if it has been received and is pending and communicate the decision thereon to the applicant through a speaking order within a period of forty-five days from the date of receipt of this order.

5. With the above observation and direction, this O.A. is disposed of at the stage of admission itself. No costs.

6. As agreed to by learned counsel for both the sides, copy of this order along with copy of paper book be transmitted to the <sup>respondent No.3</sup> applicant at the cost <sup>of</sup> the applicant, for which Shri Mohanty undertakes to file the postal requisites by 17.7.2014. Free copy of this order be made over to the learned counsel for both the sides.



**(R.C.MISRA)**  
**MEMBER(A)**